

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	-	800,903.3	800,903.3	941,315.1	76,501.8	107,948.1	106,634.5	125,247.4
I. TAX REVENUE (A+B)	-	451,276.0	451,276.0	593,180.0	27,041.6	31,133.7	30,410.0	32,100.0
A. State's Own Tax Revenue (1 to 3)	-	353,785.9	353,785.9	464,952.0	10,739.1	12,783.7	12,410.0	13,200.0
1. Taxes on Income (i+ii)	-	2,720.6	2,720.6	3,948.2	358.6	371.2	371.0	401.4
i) Agricultural Income Tax	-	-	-	-	8.3	1.2	1.0	1.4
ii) Taxes on Professions, Trades, Callings and Employment	-	2,720.6	2,720.6	3,948.2	350.3	370.0	370.0	400.0
2. Taxes on Property and Capital Transactions (i to iii)	-	27,294.8	27,294.8	37,805.9	473.4	674.7	600.4	700.6
i) Land Revenue	-	728.9	728.9	134.6	80.7	248.7	200.0	250.0
ii) Stamps and Registration Fees	-	25,838.8	25,838.8	37,000.0	392.4	425.4	400.0	450.0
iii) Urban Immovable Property Tax	-	727.1	727.1	671.3	0.3	0.6	0.4	0.6
3. Taxes on Commodities and Services (i to vii)	-	323,770.5	323,770.5	423,197.9	9,907.2	11,737.8	11,438.6	12,098.0
i) Sales Tax (a to e)	-	269,633.0	269,633.0	354,633.9	8,370.9	9,500.0	9,400.0	9,800.0
a) State Sales Tax/VAT	-	259,930.0	259,930.0	341,872.5	8,370.9	9,500.0	9,400.0	9,800.0
b) Central Sales Tax	-	9,255.2	9,255.2	12,172.4	-	-	-	-
c) Surcharge on Sales Tax	-	-	-	-	-	-	-	-
d) Receipts of Turnover Tax	-	355.0	355.0	466.9	-	-	-	-
e) Other Receipts	-	92.8	92.8	122.1	-	-	-	-
ii) State Excise	-	28,235.4	28,235.4	39,164.3	1,151.8	1,794.6	1,640.0	1,800.0
iii) Taxes on Vehicles	-	22,268.6	22,268.6	25,000.0	367.9	400.0	365.0	450.0
iv) Taxes on Goods and Passengers	-	90.5	90.5	89.1	-	-	-	-
v) Taxes and Duties on Electricity	-	1,630.9	1,630.9	1,630.9	0.2	0.7	0.5	0.7
vi) Entertainment Tax	-	659.6	659.6	1,010.3	6.3	-	-	-
vii) Other Taxes and Duties	-	1,252.5	1,252.5	1,669.4	10.1	42.5	33.1	47.2
B. Share in Central Taxes (i to ix)	-	97,490.1	97,490.1	128,228.0	16,302.5	18,350.0	18,000.0	18,900.0
i) Corporation Tax	-	32,126.8	32,126.8	42,253.2	5,482.8	6,632.1	5,804.0	6,701.1
ii) Income Tax	-	20,890.5	20,890.5	27,475.2	3,610.3	3,899.5	4,180.0	4,029.5
iii) Estate Duty	-	-	-	-	-	-	-	-
iv) Other Taxes on Income and Expenditure	-	-	-	-	-	-	-	-
v) Taxes on Wealth	-	74.5	74.5	98.0	15.1	35.8	16.0	35.8
vi) Customs	-	14,907.6	14,907.6	19,606.5	2,659.9	3,298.2	2,900.0	3,348.2
vii) Union Excise Duties	-	9,906.5	9,906.5	13,029.0	1,878.7	2,128.6	1,900.0	2,158.6
viii) Service Tax	-	19,587.7	19,587.7	25,770.7	2,655.7	2,355.8	3,200.0	2,626.8
ix) Other Taxes and Duties on Commodities and Services	-	-3.5	-3.5	-4.5	-	-	-	-
II. NON-TAX REVENUE (C+D)	-	349,627.3	349,627.3	348,135.1	49,460.1	76,814.4	76,224.5	93,147.4
C. State's Own Non-Tax Revenue (1 to 6)	-	132,420.2	132,420.2	224,132.7	2,465.2	2,900.0	2,229.0	3,100.0
1. Interest Receipts	-	26,382.0	26,382.0	27,939.5	864.7	800.0	815.0	840.0
2. Dividends and Profits	-	197.3	197.3	197.3	-	9.0	6.0	10.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	TELANGANA				TRIPURA			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	–	67,158.5	67,158.5	138,138.1	708.0	826.7	473.8	884.8
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	–	13,672.4	13,672.4	13,822.4	143.0	108.5	63.5	113.3
i) Education, Sports, Art and Culture	–	8,267.2	8,267.2	8,417.2	13.2	30.0	15.0	30.0
ii) Medical and Public Health	–	421.7	421.7	421.7	28.4	37.5	35.0	37.0
iii) Family Welfare	–	21.3	21.3	21.3	–	–	–	–
iv) Housing	–	10.4	10.4	10.4	18.0	22.8	7.5	25.7
v) Urban Development	–	4,658.3	4,658.3	4,658.3	–	0.5	0.2	0.6
vi) Labour and Employment	–	186.1	186.1	186.1	4.6	4.9	1.6	5.5
vii) Social Security and Welfare	–	24.6	24.6	24.6	3.2	0.7	0.2	0.8
viii) Water Supply and Sanitation	–	47.0	47.0	47.0	73.2	10.7	3.5	12.1
ix) Others	–	35.9	35.9	35.9	2.4	1.5	0.5	1.7
5. Fiscal Services	–	–	–	–	–	–	–	–
6. Economic Services (i to xvii)	–	25,010.0	25,010.0	44,035.4	749.5	1,155.8	870.7	1,251.9
i) Crop Husbandry	–	88.9	88.9	88.9	24.8	25.0	25.0	28.0
ii) Animal Husbandry	–	11.2	11.2	11.2	21.3	14.7	4.9	16.6
iii) Fisheries	–	9.2	9.2	9.2	8.0	9.3	3.1	10.5
iv) Forestry and Wildlife	–	799.1	799.1	1,250.0	77.0	80.0	80.0	90.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	–	99.5	99.5	99.5	0.8	33.7	11.1	38.1
vii) Other Agricultural Programmes	–	0.2	0.2	0.2	–	–	–	–
viii) Major and Medium Irrigation Projects	–	960.1	960.1	960.1	–	–	–	–
ix) Minor Irrigation	–	52.3	52.3	52.3	0.7	5.8	1.9	6.5
x) Power	–	126.0	126.0	126.0	–	–	–	–
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	–	17.3	17.3	17.3	0.5	0.7	0.2	0.8
xiii) Industries@	–	18,784.9	18,784.9	33,009.7	599.1	850.0	700.0	900.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	–	–	–	–	–	–	–	–
xvi) Tourism	–	31.9	31.9	31.9	–	–	–	–
xvii) Others*	–	4,029.3	4,029.3	8,379.0	17.3	136.6	44.5	161.4
D. Grants from the Centre (1 to 5)	–	217,207.1	217,207.1	124,002.4	46,995.0	73,914.4	73,995.5	90,047.4
1. State Plan Schemes	–	117,812.5	117,812.5	64,972.4	30,047.8	58,600.0	55,295.4	69,387.2
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	352.0	–	–	–
3. Centrally Sponsored Schemes	–	–	–	–	4,240.4	3,403.6	6,518.9	10,410.2
4. NEC/ Special Plan Scheme	–	–	–	–	848.5	656.2	750.0	900.0
5. Non-Plan Grants (a to c)	–	99,394.6	99,394.6	59,030.0	11,506.2	11,254.6	11,431.2	9,350.0
a) Statutory Grants	–	76,572.0	76,572.0	38,555.7	10,712.6	6,221.2	6,221.2	6,700.0
b) Grants for relief on account of Natural Calamities	–	1,612.1	1,612.1	2,474.3	–	–	–	–
c) Others	–	21,210.5	21,210.5	18,000.0	793.7	5,033.4	5,210.0	2,650.0

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	173,205.3	244,744.6	265,085.7	257,776.7	1,682,137.5	2,264,187.7	2,239,974.6	2,498,802.3
I. TAX REVENUE (A+B)	109,287.2	121,572.6	123,302.6	149,895.7	1,293,587.7	1,575,015.5	1,513,913.1	1,786,441.1
A. State's Own Tax Revenue (1 to 3)	73,553.4	80,232.6	81,962.6	94,634.9	665,820.7	810,000.0	759,746.9	919,150.0
1. Taxes on Income (i+ii)	178.2	160.0	160.0	230.0	395.7	480.0	457.6	500.0
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	178.2	160.0	160.0	230.0	395.7	480.0	457.6	500.0
2. Taxes on Property and Capital Transactions (i to iii)	7,083.6	7,178.4	7,178.4	7,943.4	102,929.2	135,920.0	126,616.3	154,360.0
i) Land Revenue	216.5	90.5	90.5	171.2	7,720.0	8,693.4	4,008.2	6,000.0
ii) Stamps and Registration Fees	6,867.1	7,087.9	7,087.9	7,772.2	95,209.2	127,226.7	122,608.1	148,360.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	66,291.6	72,894.2	74,624.2	86,461.5	562,495.8	673,600.0	632,673.0	764,290.0
i) Sales Tax (a to e)	49,029.0	54,590.1	54,590.1	62,098.1	396,454.5	475,000.0	448,282.0	526,730.0
a) State Sales Tax/VAT	42,604.5	50,020.0	50,020.0	62,030.0	362,061.7	440,763.3	415,971.1	488,764.8
b) Central Sales Tax	6,151.1	4,500.0	4,500.0	—	17,933.3	34,215.6	32,291.0	37,941.8
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	273.4	70.1	70.1	68.1	16,459.6	21.1	19.9	23.3
ii) State Excise	12,692.9	13,454.0	15,184.0	17,993.3	116,438.4	145,000.0	132,173.5	175,000.0
iii) Taxes on Vehicles	3,688.3	3,600.0	3,600.0	4,350.0	34,414.2	39,500.0	38,497.1	46,580.0
iv) Taxes on Goods and Passengers	—	—	—	—	6.0	—	—	—
v) Taxes and Duties on Electricity	646.6	1,000.0	1,000.0	1,750.0	10,485.0	8,500.0	8,500.0	10,000.0
vi) Entertainment Tax	234.7	245.0	245.0	265.0	4,656.7	5,401.9	5,035.7	5,768.5
vii) Other Taxes and Duties	—	5.1	5.1	5.1	41.0	198.1	184.7	211.5
B. Share in Central Taxes (i to ix)	35,733.8	41,340.0	41,340.0	55,260.8	627,767.0	765,015.5	754,166.2	867,291.1
i) Corporation Tax	12,017.1	14,000.0	14,000.0	18,325.5	211,125.8	254,931.7	254,931.7	293,171.4
ii) Income Tax	7,912.9	9,000.0	9,000.0	13,529.5	139,020.0	181,603.0	168,031.9	193,236.7
iii) Estate Duty	—	—	—	—	—	—	—	—
iv) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
v) Taxes on Wealth	33.0	40.0	40.0	-0.5	579.6	591.3	591.3	680.0
vi) Customs	5,830.1	6,800.0	6,800.0	8,505.9	102,426.8	117,934.9	118,243.4	135,979.9
vii) Union Excise Duties	4,117.6	4,700.0	4,700.0	5,532.0	72,341.5	76,152.7	78,259.0	89,997.8
viii) Service Tax	5,823.1	6,800.0	6,800.0	9,368.4	102,273.1	133,802.2	134,109.2	154,225.6
ix) Other Taxes and Duties on Commodities and Services	—	—	—	—	0.2	-0.3	-0.3	-0.3
II. NON-TAX REVENUE (C+D)	63,918.1	123,172.0	141,783.1	107,881.1	388,549.7	689,172.2	726,061.5	712,361.2
C. State's Own Non-Tax Revenue (1 to 6)	13,165.4	18,074.6	18,122.3	20,680.6	164,498.0	202,319.5	229,676.0	216,363.2
1. Interest Receipts	511.2	331.0	331.0	510.0	16,193.5	14,349.0	23,000.0	10,000.0
2. Dividends and Profits	3.0	2.0	2.0	1,000.0	52.3	76.3	86.3	80.0

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	UTTARAKHAND				UTTAR PRADESH			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5	2	3	4	5
3. General Services	3,754.1	8,994.6	8,994.6	7,106.0	39,070.2	48,863.1	71,293.1	57,158.1
<i>of which:</i> State Lotteries	–	–	–	–	–	–	–	–
4. Social Services (i to ix)	1,077.7	834.9	834.9	1,118.1	71,585.8	81,167.8	73,191.6	86,211.6
i) Education, Sports, Art and Culture	399.1	387.4	387.4	427.5	64,140.9	68,871.8	59,250.3	76,000.0
ii) Medical and Public Health	440.4	245.2	245.2	379.5	1,277.9	1,450.0	2,060.0	1,750.0
iii) Family Welfare	0.1	0.4	0.4	0.4	10.2	33.5	7.5	33.5
iv) Housing	27.6	18.0	18.0	30.0	186.5	193.7	359.5	280.0
v) Urban Development	39.7	30.0	30.0	40.0	987.1	29.1	1,500.0	30.0
vi) Labour and Employment	26.4	22.8	22.8	32.9	400.0	450.0	1,029.0	600.0
vii) Social Security and Welfare	52.7	60.1	60.1	116.7	2,494.9	7,621.6	4,877.5	5,000.0
viii) Water Supply and Sanitation	38.6	30.0	30.0	40.0	1.0	12.5	–	12.5
ix) Others	53.1	41.0	41.0	51.0	2,087.3	2,505.6	4,107.8	2,505.6
5. Fiscal Services	–	0.1	0.1	0.1	0.3	–	0.1	0.4
6. Economic Services (i to xvii)	7,819.3	7,912.1	7,959.8	10,946.5	37,595.9	57,863.3	62,104.8	62,913.1
i) Crop Husbandry	63.2	32.6	32.6	41.4	558.3	560.0	508.0	600.0
ii) Animal Husbandry	84.6	11.8	11.8	31.0	425.6	405.6	791.2	500.0
iii) Fisheries	1.1	0.4	0.4	1.2	55.2	67.5	54.6	67.5
iv) Forestry and Wildlife	3,627.0	3,420.6	3,420.6	4,158.6	3,545.6	4,000.0	5,188.6	4,250.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	97.8	20.1	20.1	25.0	103.5	49.5	102.7	156.8
vii) Other Agricultural Programmes	0.4	0.3	0.3	0.5	102.6	126.8	133.7	130.0
viii) Major and Medium Irrigation Projects	67.5	24.2	58.9	57.5	4,796.3	5,452.5	5,050.5	5,452.4
ix) Minor Irrigation	21.2	33.1	33.1	50.0	699.6	547.6	787.1	547.5
x) Power	1,211.1	1,225.5	1,225.5	1,430.0	10,608.1	27,000.0	27,000.0	27,000.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	4.3	4.3	4.3	0.9	17.0	19.6	15.4	19.6
xiii) Industries@	2,499.9	3,012.5	3,012.5	5,011.5	9,128.5	11,003.5	14,097.4	15,003.7
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	11.7	6.0	6.0	8.0	47.3	50.0	66.8	50.0
xvi) Tourism	4.8	39.0	39.0	40.0	126.0	150.0	12.6	150.0
xvii) Others*	124.6	81.7	94.7	90.9	7,382.3	8,430.9	8,296.2	8,985.6
D. Grants from the Centre (1 to 5)	50,752.7	105,097.4	123,660.8	87,200.4	224,051.7	486,852.7	496,385.6	495,998.0
1. State Plan Schemes	36,064.3	76,644.7	75,922.5	37,568.1	65,952.3	106,812.2	100,973.4	92,987.7
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	–	–	–	–	–	–	–	–
2. Central Plan Schemes	130.1	1,663.0	2,419.0	1,437.2	2,259.0	586.3	586.3	204.9
3. Centrally Sponsored Schemes	5,234.2	19,414.2	36,096.9	42,037.7	76,502.6	301,050.7	314,786.3	321,059.3
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Non-Plan Grants (a to c)	9,324.1	7,375.4	9,222.4	6,157.4	79,337.9	78,403.5	80,039.5	81,746.1
a) Statutory Grants	4,427.3	5,025.2	5,833.4	3,818.3	72,498.8	71,870.3	73,506.3	74,777.5
b) Grants for relief on account of Natural Calamities	1,490.0	1,287.2	2,200.0	1,890.0	3,396.0	3,563.3	3,563.3	3,510.0
c) Others	3,406.8	1,063.0	1,189.0	449.1	3,443.1	2,969.9	2,969.9	3,458.6

See 'Notes to Appendix I'.

Appendix I

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
TOTAL REVENUE (I+II)	728,817.9	1,059,782.0	964,661.1	1,131,002.2
I. TAX REVENUE (A+B)	590,055.8	732,107.5	683,040.5	784,631.3
A. State's Own Tax Revenue (1 to 3)	358,305.6	454,139.6	400,622.1	464,968.2
1. Taxes on Income (i+ii)	4,828.9	4,999.9	4,975.7	5,286.8
i) Agricultural Income Tax	176.0	150.0	90.0	108.0
ii) Taxes on Professions, Trades, Callings and Employment	4,652.8	4,849.9	4,885.7	5,178.8
2. Taxes on Property and Capital Transactions (i to iii)	63,066.1	82,282.2	66,233.2	76,295.3
i) Land Revenue	22,535.4	28,291.3	23,662.2	30,318.5
ii) Stamps and Registration Fees	40,530.7	53,990.6	42,571.1	45,976.7
iii) Urban Immovable Property Tax	0.1	0.4	–	–
3. Taxes on Commodities and Services (i to vii)	290,410.6	366,857.4	329,413.2	383,386.1
i) Sales Tax (a to f)	219,310.9	274,726.6	249,922.0	291,159.1
a) State Sales Tax/VAT	204,614.8	252,669.5	233,231.2	271,714.3
b) Central Sales Tax	14,693.8	22,046.4	16,688.0	19,441.6
d) Surcharge on Sales Tax	0.3	1.2	0.3	0.4
e) Receipts of Turnover Tax	1.0	6.7	1.1	1.3
f) Other Receipts	1.2	2.8	1.3	1.6
ii) State Excise	30,176.6	38,104.1	36,513.6	44,181.5
iii) Taxes on Vehicles	13,506.6	16,679.6	14,587.1	15,900.0
iv) Taxes on Goods and Passengers	9,995.8	16,515.4	8,697.1	9,764.7
v) Taxes and Duties on Electricity	12,133.0	14,037.4	14,189.9	16,602.2
vi) Entertainment Tax	703.8	764.5	781.9	821.0
vii) Other Taxes and Duties	4,583.9	6,029.9	4,721.5	4,957.6
B. Share in Central Taxes (i to ix)	231,750.2	277,967.9	282,418.4	319,663.1
i) Corporation Tax	77,939.7	96,215.0	94,111.1	110,647.3
ii) Income Tax	51,320.9	59,555.5	67,040.9	68,488.8
iii) Estate Duty	–	–	–	–
iv) Other Taxes on Income and Expenditure	–	–	–	–
v) Taxes on Wealth	213.9	240.5	218.3	276.6
vi) Customs	37,812.0	44,917.2	43,537.1	51,654.8
vii) Union Excise Duties	26,705.6	31,625.2	28,112.7	36,369.0
viii) Service Tax	37,758.2	45,414.6	49,398.4	52,226.8
ix) Other Taxes and Duties on Commodities and Services	-0.1	-0.1	-0.1	-0.1
II. NON-TAX REVENUE (C+D)	138,762.1	327,674.6	281,620.6	346,370.9
C. State's Own Non-Tax Revenue (1 to 6)	20,227.2	19,903.5	22,015.7	23,798.9
1. Interest Receipts	9,862.9	7,754.5	10,675.3	11,529.3
2. Dividends and Profits	83.5	28.3	90.2	97.4

Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

Item	WEST BENGAL			
	2013-14 (Accounts)	2014-15 (Budget Estimates)	2014-15 (Revised Estimates)	2015-16 (Budget Estimates)
1	2	3	4	5
3. General Services	5,089.1	5,626.4	5,557.0	6,001.6
<i>of which:</i> State Lotteries	1,696.9	1,923.3	1,832.6	1,979.2
4. Social Services (i to ix)	2,122.4	2,470.4	2,332.2	2,525.6
i) Education, Sports, Art and Culture	631.9	463.8	682.4	737.0
ii) Medical and Public Health	914.4	1,259.2	987.6	1,066.6
iii) Family Welfare	0.6	1.0	0.6	0.7
iv) Housing	118.3	138.4	167.7	187.9
v) Urban Development	234.3	318.3	253.1	273.3
vi) Labour and Employment	57.7	72.7	62.3	67.3
vii) Social Security and Welfare	28.1	51.0	30.3	32.7
viii) Water Supply and Sanitation	90.5	118.9	97.7	105.5
ix) Others	46.7	47.3	50.4	54.5
5. Fiscal Services	-	-	-	-
6. Economic Services (i to xvii)	3,069.3	4,023.8	3,361.0	3,645.0
i) Crop Husbandry	66.9	96.6	72.3	78.1
ii) Animal Husbandry	30.1	38.7	32.5	35.1
iii) Fisheries	12.7	22.6	13.7	14.8
iv) Forestry and Wildlife	1,237.6	1,374.7	1,336.6	1,443.5
v) Plantations	0.2	0.1	0.2	0.2
vi) Co-operation	78.8	216.6	80.0	86.4
vii) Other Agricultural Programmes	2.8	1.9	3.0	3.3
viii) Major and Medium Irrigation Projects	123.1	120.0	133.0	143.6
ix) Minor Irrigation	178.1	228.1	192.3	207.7
x) Power	0.1	0.1	0.1	0.1
xi) Petroleum	0.2	0.2	0.2	0.2
xii) Village and Small Industries	21.3	19.0	23.0	24.8
xiii) Industries@	462.8	446.0	499.8	539.8
xiv) Ports and Light Houses	1.3	2.8	1.5	1.6
xv) Road Transport	-	-	-	-
xvi) Tourism	9.1	10.6	1.1	1.2
xvii) Others*	844.3	1,445.7	971.9	1,064.8
D. Grants from the Centre (1 to 5)	118,534.9	307,771.1	259,604.9	322,572.0
1. State Plan Schemes	41,491.1	225,845.9	198,304.6	247,299.9
<i>of which:</i> Advance release of Plan Assistance for Natural Calamities	-	-	-	-
2. Central Plan Schemes	1,873.7	-	3,991.7	5,190.6
3. Centrally Sponsored Schemes	37,269.5	-	-	-
4. NEC/ Special Plan Scheme	-	-	-	-
5. Non-Plan Grants (a to c)	37,900.6	81,925.2	57,308.6	70,081.5
a) Statutory Grants	17,016.9	30,970.7	29,718.9	29,968.3
b) Grants for relief on account of Natural Calamities	2,646.5	2,778.8	2,778.8	2,778.8
c) Others	18,237.3	48,175.7	24,810.9	37,334.4